

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-110
IB-2765(ND)/2019

IN THE MATTER OF:

S.P. Town Planner Pvt.Ltd.

Vs.

VRP Buildtech Pvt.Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 06.07.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

Sr. Advocate Mr. Sudhanshu Batra with Ms. Suditi Batra and Mr. Rohan Gupta Advocates

ORDER

Heard the Counsel for the Operational Creditor and the Respondent. The matter is posted for arguments.

List the matter on 13.08.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)